

Manufacture of CFC

7899. SHRI N.J. RATHAVA: Will the Minister of INDUSTRY be pleased to state:

(a) whether a joint sector unit with the Gujarat Industrial Investment Corporation as a co-promoter, has started manufacturing chloro fluorcarbon (CFC) refrigerant gases, which contributed in depleting the ozone layer and disturbing the ecological balance;

(b) if so, the details in this regard:

(c) whether the manufacture of Chlorofluorcarbon is banned in the U.S. and other countries:

(d) if so, whether the Gujarat Pollution Control Board has issued a 'No Objection Certificate' to this joint sector unit and the reasons therefor:

(e) whether Government has decided to re-consider this decision: and

(f) if so, the steps being taken in this regard?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) and (b). M/s. Gujarat Fluoro chemicals Ltd., jointly promoted by M/s. SMS Udyog Private Ltd., and M/s. Gujarat Industrial Investment Corporation, a wholly owned Corporation of Government of Gujarat, has commenced commercial production of chlorofluorocarbon Refrigerant Gases (CFC) with effect from the 1st October, 1989.

(c) Manufacture of CFC has not been totally banned in the USA and other countries.

(d) Gujarat Pollution Control Board has issued No Objection Certificate to M/s. Gujarat Fluorochemicals Ltd., for the manufacture of Chlorofluorocarbon gases.

(e) and (f). There is no proposal to re-consider the project.

[Translation]

Air Services in Hilly Areas

7900. SHRI HARISH RAWAT: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is proposed to introduce air services at reduced fares in hilly areas of the country to promote domestic flights in consultation with the Planning Commission; and

(b) if not, the steps proposed to be taken to make available air services within the reach of general public in these areas?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). Subsidised air fares are already available in the North Eastern Region. There is no proposal for further extension of subsidised air fare due to higher operational cost of the airlines.

Change of Names of Railway Stations

7901. SHRI HARSH VARDHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether names of railway stations in the country which are after the names of the British people and their lackeys:

(b) whether the names of such railway stations on Northern Railway are proposed to be changed;

(c) if so, when; and

(d) if not the reasons therefor?